

WEEKLY CAUSE LIST
22.05.2017 to 26.05.2017



NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 22-5-2017
Time: 12 Noon

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 69 of 2017 (SZ)	V.Selva Kumar Chennai Vs The Chairman CMDA, Egmore, Chennai and 3 others	Mrs.C.Sangamithirai Counsel for Applicant	MoA & Reply of R1 to R3 R4 Notice served

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

REGISTRAR COURT SZ WEEKLY CAUSE LIST of 22.05.2017 TO 26.05.2017

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REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
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Date: 23-5-2017
Time: 12 Noon

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.42 of 2017 (SZ)	M.Vetri Selvan Thambu Chetty Street Chennai Vs Union of India Rep.,by the Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 10 others	Mr.M.Radhakrishnan Counsel for Applicant Mrs.Me.Saraswathy for R1 M/s. M.K.Subramanian & P.Velmani for R2 & R3 Mrs.H.Yasmeen Ali for R4 & R10 Mr.E.Manoharan for R5 to R9 M/s.Norton & Grant A.M.Amutha Ganesh A.Velmurugan & V.Manikandan for R11	For Reply of R1 to R11
2	Application No.45 of 2017(SZ)	Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.Srinivasan, Villupuram District Vs The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others	M/s.Taaur Associates S.Kamalesh Kannan S.Sai Sathya Jith Counsel for Applicant Mr.Syed Nurullah Sheriff for R1 M/s.M.K.Subrmanian & P.Velmani for R2 & R3 M/s. P.T.Ramkumar for R4 to R6 Mrs.H.Yasmeen Ali for R7 Mr.E.Manoharan for R8 to R10	For Reply of R1 to R10

3	Appeal No. 18 of 2017 (SZ)	C.H.Balamohan Pondicherry Vs The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran Neha Miriam Kurian Counsel for Appellant Mr.Syed Nurullah Sheriff for R1 & R2 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R3	For Reply of R1 to R3
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SOUTHERN ZONE, CHENNAI

REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 24-5-2017
Time: 12 Noon

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.53 of 2017 (SZ)	M.Nagaraj Sivakasi Taluk Virudhunagar District Vs The Chairman Tamil Nadu Pollution Control Board, Chennai and 5 others	M/s.Kirubaharan, A.Thirumalai Raja, M.Gnanasekar & V.Ramasubbu Counsel for Applicant Smt. Yasmeen Ali for R1 & R2 M/s.M.K.Subramanian & P.Velmani for R3 Mr.E.Manoharan for R4, R5, R6	For Reply of R1 to R6
2	Application No.17 of 2017 (SZ)	Dhenupuri Housing Colony, Kannadasan Avenue, Madambakkam, Chennai Vs The Secretary, State Urban Development Department, Chennai and 8 others	Mr.K.Shanmuga Kani Counsel for Applicant M/s. M.K. Subramanian P.Velmani for R1,R2,R3, R6 & R8 Mr.I.Ilango for R4 & R7 Mr.E.Manoharan for R9	For Reply of R1 to R3,R6,R8,R9 R5 Notice unserved

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NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

REGISTRAR'S COURT - CAUSE LIST

**Mrs.Meena Satheesh
Ld.Registrar**

**Date: 25-5-2017
Time: 12 Noon**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 21 of 2017(SZ)	Ramesh Vellore Chennai Vs The State Environment Impact Assessment Authority Rep., by its Secretary And 3 others	M/s.A.Yogeswaran Counsel for Applicant Mrs.M.Sumathi for R1 M/s.Surya Prakash for R3 M/s.C.Sangamithirai M.Selvin for R4	MoA & Reply for R2 For Reply of R3

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REGISTRAR'S COURT - CAUSE LIST

**Mrs.Meena Satheesh
Ld.Registrar**

**Date: 26-5-2017
Time: 12 Noon**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No. 141 of 2013(SZ)	M. Jeeva Vs UOI, MoEF, New Delhi and Others	M/s. T. Mohan and A. Yogeshwaran Counsel for Appellant Mr.M.R.Gokul Krishnan for R1 Smt. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan, for R4	Stayed by Apex Court

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